

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
STARRED QUESTION NO.*47
TO BE ANSWERED ON 07.02.2022**

Allocation of coal to Tamil Nadu

***47 SHRI K.R.N. RAJESHKUMAR:**

Will the Minister of Coal be pleased to state:

- (a) whether it is a fact that Government is allocating coal to the States;
- (b) if so, the allocation made to the Tamil Nadu Government during the last three years;
- (c) the demand of the Tamil Nadu Government in this regard;
- (d) Whether Government has made full allocation to the Tamil Nadu State; and
- (e) if not, the reasons for less allocation and the percentage of allocation made?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of Rajya Sabha Starred Question No. 47 for answer on 07.02.22 asked by SHRI K.R.N. RAJESHKUMAR:

(a): Ministry of Coal has introduced Scheme for Harnessing and Allocating Koyala Transparently in India (SHAKTI) policy guidelines for allocation of coal linkages to Power Sector in 2017. Power plants situated across all States and Union Territories of India are eligible for SHAKTI scheme, subject to fulfillment of conditions laid down in SHAKTI policy. Small quantities of coal are also allocated by Coal India Limited (CIL) to State Nominated Authority (SNA) of States based on the request received from the respective States for use by MSME sector. However, since, there was no request received by CIL from the state of Tamil Nadu for the last 3 years hence there is no allocation against it.

(b): CIL supplies coal as per the contractual agreement to all the linked Power Plants including those situated in the state of Tamil Nadu. Moreover, Power plants have also the option of taking coal through e-auction as well to cater to the additional demand of coal. Total Coal supplies made to the Power Plants based in Tamil Nadu from CIL sources against the Trigger level quantity for last 3 years is as under:

{in Million Tonne(MT)}			
Particular	2019-20	2020-21	2021-22 (Till Jan)
Trigger Level Quantity	24.121	24.909	17.014
Supply	16.740	16.320	19.110
Materialization	69%	66%	112%

Linkage quantity of TANGEDCO has been shifted from Eastern Coalfields Limited (ECL) to Mahanadi Coalfields Limited (MCL) for 0.855 Million tonnes (MT) in the 2nd round of rationalization policy of Ministry of Coal in FY 20-21. However, the Fuel Supply Agreement (FSA) could not executed at MCL due to non-clearance of outstanding dues at ECL by TANGEDCO.

(c): The trigger level quantities in respect of power plants in the state of Tamil Nadu for 2021-22 from CIL is as under:

Power Plant	Annual Trigger level Quantity (in MT)
Mettur	5.214
N. Chennai	6.151
Tuticorin	4.439
Total TANGEDCO	15.804
NTPL Tuticorin	2.866
NTECL Vallur	2.250
Total	20.920

(d) & (e): Allocation of coal to the State-owned Power plants located within Tamil Nadu State has been done as per SHAKTI policy at 100% of the normative requirement.

Reasons for less supply of coal to power plants based in Tamil Nadu, can primarily be attributed to following:

1. Frequent Regulations of Coal intake done by Tamil Nadu based power plants by submitting less programmes/indents by Power Plants.
2. Non-Payment of commensurate Coal value along with huge outstanding dues.
3. Less placement of vessels taking coal through Rail cum Sea Route (RSR) impacting regular coal supplies.
4. Unseasonal and extended rainfall in the coal bearing areas resulting in difficulties in transportation of coal during rainy season.
5. Surge in covid-19 cases/ lockdown during the past two fiscals disrupting regular supplies.